

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. A. S. SAYYAD  
COURT 52 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 24-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	MISC APPLN CBI	101862/2019	Narayan Jha Vs CBI ACB	Advani,Sachwani and Heera
2	MISC APPLN CBI	101863/2019	Lakshmi Devi Narayan Jha Vs CBI ACB	Advani,Sachwani and Heera
<b><u>EVIDENCE</u></b>				
3	SPL CASE CBI	100019/2019	C.B.A., A.C.B. Vs Rajiv Janardhan Kamath	
<b><u>CHARGE</u></b>				
4	SPL CASE CBI	100047/2019	CBI ACB Vs Subhash Shankar Jha	

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